

**Proforma of the Annual Return on lending to  
Priority Sector and Weaker Section to be submitted to RBI**

**Advances to Priority Sector**

[Ref. para 6.1]

**Part – I**

Name of the bank :

:  
Date of Return : As on March 31, -----

:  
Total Advances of the bank

Outstanding as on (Date of Return) :

Total Priority Sector Advances

% of P.S. advances to Total advances

Total Weaker Section Advances :

% of Weaker Section Advances to P.S. Advances

Signature of Authorised officials :

*(Rupees in lakh)*

Sr. No.	Priority Sector Items	No. of Borrowers/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	Of which Advances to Weaker Sections *				
							No. of Borrowers /Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.

Sr. No.	Priority Sector Items	No. of Borrowers/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	Of which Advances to Weaker Sections *				
							No. of Borrowers /Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
1.	Agriculture and activities allied to agriculture i) Direct finance to Agriculture										
	ii) Indirect finance to Agriculture a) Lending by scheduled PCBs to NBFC for on lending to agriculture b) Drip irrigation / sprinkler/agricultural machinery iii) Advances to individuals for activities allied to agriculture										
	Total of 1										

Sr. No.	Priority Sector Items	No. of Borrowers/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	Of which Advances to Weaker Sections *				
							No. of Borrowers /Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
2.	(i) Direct Loans and advances to cottage/small scale industries and equipment/systems for development of new and renewable sources of energy, etc. (ii) Loans & Advances through NBFC for on lending to tiny sector (iii) Indirect Loans & Advances through HUDCO to artisans/hand loom weavers, etc. under tiny sector										

Sr. No.	Priority Sector Items	No. of Borrowers/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	Of which Advances to Weaker Sections *				
							No. of Borrowers /Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
3.	i) Advances to Road and Water Transport Operators for purchase of vehicles ii) Loans & Advances to NBFCs for financing of trucks for on lending to SRWTO by Sch PCBs.										
4.	i) Private Retail Traders dealing in essential commodities (fair price shops)										
4.	ii) Other private retail traders with credit limits not exceeding Rs.10 lakh										

Sr. No.	Priority Sector Items	No. of Borrowers/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	Of which Advances to Weaker Sections *				
							No. of Borrowers /Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
5.	Small business enterprises										
6.	Professionals and self-employed persons										
7.	Educational loans										
8.	Housing loans										
9.	Consumption loans										
10.	Software industry excluding loans upto Rs. 10 lakh given to software professionals										
11.	Total										

\* Figures to be incorporated from col. 23 to 27 of Part II of the Return.

**Part – II**

**“Weaker Sections” Advances –  
Position as on \_\_\_\_\_**

Sr. No.	Priority Sector Items	Scheduled Castes					Scheduled Tribes				
		No. of Borrower/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	No. of Borrower/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
1.	Agriculture and activities allied to agriculture i) Direct finance to Agriculture ii) Indirect finance to Agriculture a) Lending by scheduled PCBs to NBFC for on lending to agriculture b) Drip irrigation / sprinkler/agricultural machinery iii) Advances to individuals for activities allied to agriculture Total of 1										

Sr. No.	Priority Sector Items	Scheduled Castes					Scheduled Tribes				
		No. of Borrower/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	No. of Borrower/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
2.	(i) Direct Loans and advances to cottage/small scale industries and equipment/systems for development of new and renewable sources of energy, etc. (ii) Loans & Advances through NBFC for on lending to tiny sector (iii) Indirect Loans & Advances through HUDCO to artisans/hand loom weavers, etc. under tiny sector										
3.	i) Advances to Road and Water Transport Operators for purchase of vehicles ii) Loans & Advances to NBFCs for financing of trucks for on lending to SRWTO by Sch PCBs.										
4.	i) Private Retail Traders dealing in essential commodities (fair price shops) ii) Other private retail traders with credit limits not exceeding Rs. 10 lakh										
5.	Small business enterprises										

Sr. No.	Priority Sector Items	Scheduled Castes					Scheduled Tribes				
		No. of Borrower/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 6	No. of Borrower/ Units	Limit Sanctioned	Amount Advanced	Balance Outstanding	Amount Overdue under Col. 11
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.
6.	Professionals and self-employed persons										
7.	Educational loans										
8.	Housing loans										
9.	Consumption loans										
10.	Software industry excluding loans upto Rs. 10 lakh given to software professionals										
11.	Total										



**Part – II (Contd...)**

Sr. No.	Priority Sector Items	Women					Others categories under 'weaker sections' on the basis of amount of advance					Net position to be reported in Part I				
		No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 16	No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 21	No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 26
1.	2.	13.	14.	15.	16.	17.	18.	19.	20.	21.	22.	23.	24.	25.	26.	27.
1.	Agriculture and activities allied to agriculture i) Direct finance to Agriculture ii) Indirect finance to Agriculture a) Lending by scheduled PCBs to NBFC for on lending to agriculture b) Drip irrigation / sprinkler/agricultural machinery iii) Advances to individuals for activities allied to agriculture															
	Total of 1															
Sr. No.	Priority Sector Items	Women					Others categories under 'weaker sections' on the basis of amount of advance					Net position to be reported in Part I				

		No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 16	No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 21	No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 26
1.	2.	13.	14.	15.	16.	17.	18.	19.	20.	21.	22.	23.	24.	25.	26.	27.
2	(i) Direct Loans and advances to cottage/small scale industries and equipment/systems for development of new and renewable sources of energy, etc.  (ii) Loans & Advances through NBFC for on lending to tiny sector  (iii) Indirect Loans & Advances through HUDCO to artisans/hand loom weavers, etc. under tiny sector							z								
3.	i) Advances to Road and Water Transport Operators for purchase of vehicles  ii) Loans & Advances to NBFCs for financing of trucks for on lending to SRWTO by Sch PCBs.															
4.	i) Private Retail Traders dealing in essential commodities (fair price shops)  ii) Other private retail traders with credit limits not exceeding Rs. 10 lakh															
5.	Small business enterprises															

6.	Professionals and self-employed persons															
Sr. No.	Priority Sector Items	Women					Others categories under 'weaker sections' on the basis of amount of advance					Net position to be reported in Part I				
		No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 16	No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 21	No. of Borrowers/Units	Limits Sanctioned	Amount Advanced	Balance outstanding	Amount overdue under Col. 26
1.	2.	13.	14.	15.	16.	17.	18.	19.	20.	21.	22.	23.	24.	25.	26.	27.
7.	Educational loans															
8.	Housing loans															
9.	Consumption loans															
10.	Software industry excluding loans upto Rs. 10 lakh given to software professionals															
11.	Total															